

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 09<sup>th</sup> February, 2017**  
**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADING</b>				
1.	Original Application No. 12/2017(CZ)	Haribol das Baba Vs State of Rajasthan & 52 Ors.	Mr. Sambhav Sogani, Adv.	
2.	Original Application No. 19/2017(CZ)	Shri Purushottam Dangi Vs M.P. Road Development Corp. & 10 Ors.	Mr. Aditya Vijay Singh, Adv.	
3.	Original Application No. 20/2017(CZ)	Villagers of Village Lorwad & 3 Ors. Vs The Chief Secretary, Govt. of Raj. & 5 Ors.	Mr. M.S. Kachchawa, Adv. Ms. Zubia Sajid, Adv.	

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